[THE SECOND SCHEDULE

[See section 15(2)]

(i) Convention for the Suppression of Unlawful Seizure of Aircraft (1970);

(ii) Convention for the Suppression of Unlawful Acts against the Safety of Civil Aviation (1971);

(iii) Convention on the Prevention and Punishment of Crimes against Internationally Protected Persons, including Diplomatic Agents (1973);

(iv) International Convention against the Taking of Hostages (1979);

(v) Convention on the Physical Protection of Nuclear Material (1980);


(vii) Convention for the Suppression of Unlawful Acts against the safety of Maritime Navigation (1988);

(viii) Protocol for the Suppression of Unlawful Acts against the Safety of Fixed Platforms located on the Continental Shelf (1988); and


1. Ins. by Act 3 of 2013, s. 14 (w.e.f. 1-2-2013).